

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

27. IA 1365(MB)2024
IN
C.P. (IB)/1130(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.05.2024**

Name of the Party: Ambey Vaishno Steels Pvt. Ltd.

Section 10, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Manoj Mishra, Ld. Counsel for the Applicant present through virtual mode.
2. At the request of Counsel, the matter is adjourned to **10.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)